

ORISSA ACT 20 OF 1975

THE ORISSA APPROPRIATION (No. 2) ACT, 1975**TABLE OF CONTENTS****PREAMBLE****CLAUSES**

1. Short Title
2. Issue of Rs. 464,53,53,000 out of the Consolidated Fund of Orissa for the financial year 1975-76
3. Appropriation

THE SCHEDULE

ORISSA ACT 20 OF 1975

***THE ORISSA APPROPRIATION (No. 2) ACT, 1975**

[Received the assent of the Governor on the 27th March 1975, first published in an extraordinary issue of the Orissa Gazette, dated the 29th March 1975]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR 1975-76

BE it enacted by the Legislature of the State of Orissa in the Twenty-sixth Year of the Republic of India as follows:—

Short title

1. This Act may be called the Orissa Appropriation (No. 2) Act, 1975.

Issue of Rs.
4,64,53,53,000
out of the
Consolidated
Fund of
Orissa for
the year
1975-76.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four hundred sixty-four crores, fifty-three lakhs and fifty-three thousands towards defraying the several charges which will come in course of payment during the financial year 1975-76 in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See sections 2 and 3)

No. of Vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
		Rs.	Rs.	Rs.
001	Expenditure relating to the Home Department. { Revenue .. Capital ..	15,98,39,000 22,50,000	21,22,000 ..	16,19,61,000 22,50,000
002	Expenditure relating to the Political & Services Department. { Revenue .. Capital ..	1,06,87,000 1,05,000	12,97,000 ..	1,19,84,000 1,05,000
003	Expenditure relating to the Revenue Department. { Revenue .. Capital ..	11,23,65,000 51,00,000	3,58,00,000 ..	14,81,65,000 51,00,000
3-A	Expenditure relating to the Excise Department. { Revenue .. Capital ..	66,74,000 1,00,000	66,74,000 1,00,000
4	Expenditure relating to the Law Department. { Revenue .. Capital ..	1,07,79,000 90,000	1,07,79,000 90,000
5	Expenditure relating to the Finance Department. { Revenue .. Capital ..	28,11,55,000 2,00,00,000	58,000 ..	28,12,13,000 2,00,00,000
006	Expenditure relating to the Commerce Department. { Revenue .. Capital ..	2,17,43,000 29,30,000	2,17,43,000 29,30,000
007	Expenditure relating to the Works Department. { Revenue .. Capital ..	17,26,23,000 6,07,76,000	4,58,000 80,000	17,30,81,000 6,08,56,000
008	Expenditure relating to the Orissa Legislative Assembly. { Revenue .. Capital ..	30,55,000 7,000	77,000 ..	31,32,000 7,000
9	Expenditure relating to the Supply Department. { Revenue .. Capital ..	1,18,57,000 45,26,01,000	1,18,57,000 45,26,01,000
10	Expenditure relating to the Education Department. { Revenue .. Capital ..	49,74,45,000 45,40,000	49,74,45,000 45,40,000
11	Expenditure relating to the Tribal & Rural Welfare Department. { Revenue .. Capital ..	13,91,53,000 4,50,000	13,91,53,000 4,50,000
12	Expenditure relating to the Health & Family Planning Department. { Revenue .. Capital ..	16,21,04,000 1,80,000	16,21,04,000 1,80,000
13	Expenditure relating to the Urban Development Department. { Revenue .. Capital ..	6,31,94,000 1,01,45,000	6,31,94,000 1,01,45,000
14	Expenditure relating to the Labour, Employment & Housing Department. { Revenue .. Capital ..	1,02,27,000 83,85,000	1,02,27,000 83,85,000

No. of Vote	Services and purposes		Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2		3	4	5
			Rs.	Rs.	Rs.
15	Expenditure relating to the Department of Tourism & Cultural Affairs.	{ Revenue .. Capital ..	55,77,000 42,000	55,77,000 42,000
16	Expenditure relating to the Planning & Co-ordination Department.	{ Revenue .. Capital ..	72,09,000 1,40,000	72,09,000 1,40,000
17	Expenditure relating to the Rural Development Department.	{ Revenue .. Capital ..	11,00,23,000 3,93,68,000	11,00,23,000 3,93,68,000
18	Expenditure relating to the Community Development & Panchayati Raj Department.	{ Revenue .. Capital ..	8,79,65,000 13,25,000	8,79,65,000 13,25,000
19	Expenditure relating to the Industries Department.	{ Revenue .. Capital ..	3,70,70,000 1,91,30,000	3,70,70,000 1,91,30,000
20	Expenditure relating to the Irrigation & Power Department.	{ Revenue .. Capital ..	29,16,08,000 41,61,16,000	29,16,08,000 41,61,16,000
21	Expenditure relating to the Transport Department.	{ Revenue .. Capital ..	46,75,000 42,000	46,75,000 42,000
22	Expenditure relating to the Forest & Animal Husbandry Department.	{ Revenue .. Capital ..	9,82,63,000 12,52,09,000	9,82,63,000 12,52,09,000
23	Expenditure relating to the Agriculture & Co-operation Department.	{ Revenue .. Capital ..	17,66,97,000 10,34,92,000	17,66,97,000 10,34,92,000
24	Expenditure relating to the Mining & Geology Department.	{ Revenue .. Capital ..	76,56,000 77,000	76,56,000 77,000
25	Appropriation for Reduction or Avoidance of Debt.	.. Revenue	77,38,000	77,38,000
26	Interest Payment	.. Revenue	35,65,57,000	35,65,57,000
27	Internal Debt of State Government.	.. Capital	21,37,98,000	21,37,98,000
28	Loans and Advances from the Central Government.	.. Capital	26,51,25,000	26,51,25,000
	Total	{ Revenue Account .. Capital Account ..	2,48,96,43,000 1,27,26,00,000	40,41,07,000 47,90,03,000	2,89,37,50,000 1,75,16,03,000
	Grand Total	..	3,76,22,43,000	88,31,10,000	4,64,53,53,000